

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

45

C.P No. 178/(MAH)/2017
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES: Mrs. Rehana Praveen Chaudhary

V/s.

M/s. Poonam Drums & Containers Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 241, 242, 244 of the Companies Act,
2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

CP No. 178/241-242/NCLT/MB/MAH/2017

At request of the Counsel, list this matter on 10.08.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)